

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-53/2020)

Michael Neuschler Applicant.

Vs

State of Goa and anr. Respondents.

Shri K. Poulekar, Advocate for the applicant.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 24th September, 2020.

P.C.

The learned Additional Public Prosecutor assures the Court that prosecution is all set to file chargesheet within one week time.

2. Post the matter on 5.10.2020.

DAMA SESHADRI NAIDU, J.

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